

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1503/(MAH)/2017

CORAM:

Present:



SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Anchor Leasing Pvt. Ltd.
V/s.
Aakar Infraproject Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5	HARSHA UPPAL ilb KIRAN JAIN & co.	Adv. for Petitioner	
5.	Adv. R.A. Shah a/w Adv. Manasi Padwal/Kar ilb Mansukhlal Hiralal & Co.	Advocate for Corporate Debtor	

ORDER

CP No. 1503/I&BP/CLB/MB/MAH/2017

At request of the parties, list this matter on 2.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)